

(c) As far as this Ministry is concerned various schemes for economic development in agriculture, animal husbandry, horticulture, rural development, small scale industries, forestry etc. are being implemented under the strategy of the Tribal Sub-Plan (TSP) in the State of Andhra Pradesh to improve the standard of living of tribal people living below the poverty line.

**ST status to Bodos and Karbis of Assam**

568. SHRI URKHAO GWRA BRAHMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government have decided to grant Scheduled Tribe status to some more communities living in hills and plains of Assam;

(b) if so, the details of such communities; and

(c) Government's stand on the question of granting same status to the Bodos of hills and Karbis of plains in Assam?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) to (c) There is a proposal to notify the Lalungs of autonomous districts and the Dimasa, Hajong, Singhpho, Khampti and Garo communities in the plain areas as Scheduled Tribes in relation to the State of Assam. There is also a proposal to change the name of the Mikir community to Karbi. The process of consultation with expert agencies on the question of granting Scheduled Tribe status to Bodos of autonomous districts and Karbis of plain areas is not yet complete, as per the modalities approved for deciding such claims.

**Land to landless tribals in Kerala**

569. SHRI A. VIJAYA RAGHAVAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether many tribals in Kerala do not have land of their own;

(b) if so, the total number of such tribals, district-wise;

(c) whether Government are planning to provide land to the landless tribals;

(d) if so, the details of area of fresh land identified for the purpose, district-wise along with the details of category of land viz. revenue land,